

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.123 of 1995

Wednesday, this the 5th day of July, 1995

CORAM

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR P SURYAPRAKASAM, JUDICIAL MEMBER

- 1 K P Ramachandran, S/o Late Padmanabhan Nair,
Aged 47 years, Phone Inspector,
Office of the Sub Divisional Officer Phones,
Palghat. 'Prayaga' Mankurissi P.O - 678 613
- 2 P K Jayaprakash Narayan, S/o Raghavan Nair,
Aged 46 years, Phone Inspector,
Telephone Exchange, Parali,
'Kochuvihar', Mankara P.O.Applicants

By Advocate Mr MR Rajendran Nair.

Vs

- 1 Union of India represented by
Secretary to Government,
Ministry of Communication, Secretariat,
New Delhi.
- 2 The Chairman, Telecom Commission, New Delhi.
- 3 The Chief General Manager, Telecom,
Kerala Circle, Trivandrum.Respondents

By Mr James Kurian, Addl. CGSC

O R D E R

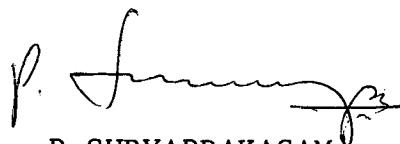
PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicants are Phone Inspectors. They contend that as a consequence of the directions of the Tribunal in OA 976/90 and OA 83/92 they were informed that 35% of the posts of Junior Telecom Officers (JTOs) was reserved for being filled up from among Phone Inspectors and allied categories. This benefit was extended till the year 2000. However, applicants allege that respondents have diluted this benefit by allowing other categories also to compete for the 35% quota. Applicants pray that the earlier assurance given to them that the 35% quota was reserved for them should be enforced.

2 This essentially is a matter for respondents to consider as part of their policy of handling the category of Phone Inspectors which is stated to be a wasting cadre. Applicants are permitted to bring to the notice of 2nd respondent any grievances they have in this regard by means of a representation within one month. If such a representation is made, 2nd respondent shall consider it and pass appropriate orders within four months of the receipt of the representation.

3 Application is disposed of with the aforesaid direction. No costs.

Dated the 5th July, 1995.



P SURYAPRAKASAM
JUDICIAL MEMBER



PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

P/5-7